

PRIVATE MEMBERS' BILLS**The Whistle Blowers (Protection in Public
Interest Disclosures) Bill, 2010**

SHRI VIJAY JAWAHARLAL DARDA (Maharashtra): Sir, I beg to move for leave to introduce a Bill to provide for protection ...*(Interruptions)*... from criminal or civil liability, departmental inquiry, demotion, harassment and discrimination of whistle blowers, i.e., the persons ...*(Interruptions)*... who bring to light specific instances of illegality, criminality, corruption, miscarriage of justice, any danger to public health ...*(Interruptions)*... and safety in any Government, public or private enterprise to an authority designated for the purposes and for matters connected therewith and incidental thereto.

...*(Interruptions)*...

The question was put and the motion was adopted.

...*(Interruptions)*...

SHRI VIJAY JAWAHARLAL DARDA: Sir, I introduce the Bill. ...*(Interruptions)*...

MATTER RAISED WITH PERMISSION**Objectionable Cartoon in NCERT Text-book - *contd.***

सुश्री मायावती: माननीय उपसभाध्यक्ष महोदय, ...*(व्यवधान)*...

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): You have raised it and the Minister has replied to it. ...*(Interruptions)*... आपको और क्या चाहिए? ...*(व्यवधान)*... आपको जो बोलना था, बोल चुकीं और मंत्री ने उसका जवाब भी दे दिया। अब आपको क्या चाहिए? ...*(व्यवधान)*...

सुश्री मायावती: मान्यवर, मंत्री जी इस सदन को और हमें केवल इतना बता दें कि इस मामले में ये कितने दिन में कार्रवाई करके इस सदन को अवगत करा देंगे? ये इतना बता दें। ...*(व्यवधान)*...

श्री कपिल सिब्बल: हम जल्द से जल्द यह बताएंगे, लेकिन अब यह तो कहने की बात नहीं है कि कितने समय में हम बता देंगे, 24 घंटे में बताएंगे या इतने घंटे में बताएंगे। ...*(व्यवधान)*...